## Before the Appellate Tribunal for Electricity (Appellate Jurisdiction)

## I.A.No. 2/07 in Appeal No. 5/07

Dated: 25th January, 2007

Present:

Hon'ble Mr. Justice Anil Dev Singh, Chairperson

Hon'ble Mr. A.A.Khan, Technical Member Hon'ble Mr. H.L. Bajaj, Technical Member

M/s. Andhra Ferro Alloys Ltd.

-Appellant

V/s.

Vidyut Ombudsmen, O/o APERC & Ors.

-Respondents

Counsel for Appellant : Mr. ATM Rangaramanujam, Sr. Adv.

with Ms. Gouri Karuna & Ms. Anu Gupta

ORDER

The learned counsel for the appellant seeks leave to withdraw the appeal with liberty to file the same before the proper forum.

Leave and liberty is granted. Accordingly, the appeal is dismissed as withdrawn.

The appeal may be filed within two weeks before the appropriate forum.

(A.A.Khan) Technical Member (H.L. Bajaj) Technical Member

(Anil Dev Singh) Chairperson